

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 11.05.2021 (TUESDAY)**

**COURT – II**

**10:25 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1096 of 2020	Kanwar Raj Bhagat Vs. Gujarat Hydrocarbons and Power SEZ Ltd & Anr.  <b>With</b>	Divij Kumar	Supriyo Gole-R1  Nattasha Garg-R2
<b>2.</b>	Comp. App. (AT) (Ins) No. 1109 of 2020	BRS Ventures Investment Ltd. Vs. SREI Infrastructure Finance Ltd.& Anr.	Robin Sirohi	Nattasha Garg-R2

### **(VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

### **For Admission (Fresh Case)**

<b>3.</b>	Comp. App. (AT) (Ins) No. 357 & 358 of 2021	Lalit Kumar Kesarimal Jain Vs. JM Financial Trustee Company Pvt. Ltd. & Ors.	Mahesh Agarwal	
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**By the order of Hon'ble Officiating Chairperson**

**-sd/-**

**For Registrar**